

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 1964  
TO BE ANSWERED ON THE 2<sup>nd</sup> AUGUST, 2024**

**“AYUSHMAN AROGYA MANDIR”**

**1964. SHRI CHAMALA KIRAN KUMAR REDDY:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has not released its share of Rs. 347.54 Crs of the 3rd and 4th quarter for the financial year 2023-2024 under Ayushman Arogya Mandir for the State of Telangana, if so, the reasons therefor ;
- (b) whether it is true that the Telangana is only State whose fund share has not been released, if not, details of other States with the amount pending and reasons for the same; and
- (c) whether the Government has made any system to monitor the delay in the release of State funds and if so, the details thereof?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY  
WELFARE  
(SMT. ANUPRIYA PATEL)**

(a) to (c): Public health is a state subject and the responsibility of delivery of healthcare services to the public lies with State Government. However, the Central Government provides technical and financial support to States/UTs – support for equipment, use of modern technologies & upgradation of infrastructure based on proposals received from respective States/UTs in their Programme Implementation Plan (PIPs) under National Health Mission (NHM) especially for the underserved and marginalized groups.

Further, funds are released by the Ministry under National Health Mission based on the fulfillment of Department of Expenditure conditionalities by the States/UTs. Funds under NHM are released based on the receipt of proposals from the States/UTs and compliance of provisions as contained in the schematic guidelines, existing manuals, guidelines, instructions and circulars issued in connection with implementation of the NHM.

The details of Central Releases under the National Health Mission (NHM) from FY 2021-22 to FY 2024-25, to the State of Telangana is given as below:

(Rs. in Cr.)

| <b>Financial Year</b> | <b>Central Release</b> |
|-----------------------|------------------------|
| 2021-22               | 725.67                 |
| 2022-23               | 683.77                 |
| 2023-24               | 564.93                 |
| 2024-25               | 210.56                 |

Further, as per the DoE guidelines, 25% of the allocated amount for the FY 2024-25 i.e. Rs. 153.89 Cr. (Cash) and total of Rs. 210.56 Cr. has been released to the State of Telangana till 15.06.2024.

Under NHM, regular interactions are held with States/UTs. Various mechanisms exist to assess the implementation and progress of NHM like:

- Review of key deliverables of Record of Proceedings of previous financial year during the NPCC meetings,
- Implementation of Public Financial Management System for monitoring and management of funds.
- Release of subsequent installments is done strictly on the basis of compliance of guidelines of Department of Expenditure, Ministry of Finance and scheme guidelines, circulars and instructions.
- **Audit: -**
  - Performance Audit by the Comptroller and Auditor General (CAG) of India
  - Annual Statutory Audit- Annual Statutory Audit by Chartered Accountant firms empanelled with C&AG and eligible for conducting audit of major PSUs, and
  - Concurrent Audit by Chartered Accountant Audit firms.
- Submission of Financial Monitoring Reports (FMRs) by the States/UTs,

Further, monitoring and evaluation of the progress of all states/ UTs including State of Telangana is assessed, through review meetings, video conferences & field visits of senior officials, promoting performance by setting up benchmarks for service delivery & rewarding achievements etc.

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